

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	For filing objections	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

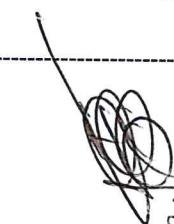
SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. HARISH KUMAR  
DAGRA  
98800 21250

DR JAGDISH  
CHINappa

  
20/10/2017

2. RAGHURAM CADAMBI  
& LAKSHMI MENON

Respondent

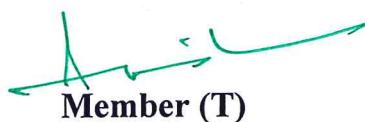
Lakshmi

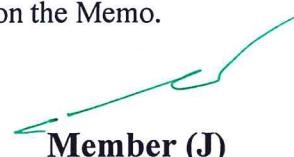
For C. K. Nandakumar  
Law Chambers

ORDER

(98800 73412)

Counsel for Petitioner is present. PCS for R4 is present. Counsel for Petitioner has filed objections in the memo. He also requested to serve notice on R2. List it on 17/11/2017 for hearing on the Memo.

  
Member (T)

  
Member (J)